

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2245
ANSWERED ON:06.12.2012
PENSION TO SENIOR CITIZENS
Tandon Annu

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is considering measures to instruct State Governments contributing only partly to the Senior Citizen's Pension;
- (b) if so, the details thereof;
- (c) whether the Government is considering any ameliorative steps to make the Uttar Pradesh State Government to pay pension to senior citizens which has been stopped from the year 2008;
- (d) if so, the details thereof;
- (e) whether the Government is considering to evaluate all the State Governments on a Standard set of parameters on utilisation of funds for senior citizen pension; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LALCHAND KATARIA)

(a)&(b): Indira Gandhi National Old Age Pension Scheme (IGNOAPS) is a component of National Social Assistance Programme (NSAP). All States have been recommended to make at least an equal contribution under pension schemes of NSAP. State contribution can not be made mandatory since NSAP is under State Plan.

(c)&(d): Central Government has not received any report to suggest that pension to senior citizens has been stopped under Indira Gandhi National Old Age Pension Scheme (IGNOAPS) from the year 2008 in Uttar Pradesh.

(e)&(f): Implementation of the schemes under NSAP including utilisation of funds is reviewed regularly in the Nodal Officers meetings and Performance Review Committee (PRC) meetings.